

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 13.08. 2018

DIVISION BENCHES

1.	<p align="center">Hon'ble The Chief Justice & Hon'ble Mr. Justice D.N. Patel (Monday to Wednesday)</p> <p align="center">(Thursday) (Friday)</p>	<p align="center">(Whole Day)</p> <p align="center">(Whole Day)</p> <p align="center">(Whole Day)</p>	<p>LPA (2010 onwards): - Orders, Admission & Hearing. WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires & Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers, cases referred to DB, CMP, Cont.(Cvl.), Cont.(Appl.): - Orders, Admission & Hearing. WP(PIL) 2017 onwards :- Orders.</p> <p>All the above matters:- Hearing.</p> <p>LPA (2010 onwards): - Orders, Adm. & Hearing. WP(PIL) 2017 onwards :- Orders. WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires & Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers, cases referred to DB, CMP, Cont.(Cvl.), Cont.(Appl.): - Orders, Admission, Hearing & Assigned matters.</p> <p>any matter not assigned before any Hon'ble Division Bench.</p>
2.	<p align="center">Hon'ble Mr. Justice H. C. Mishra & Hon'ble Mr. Justice B. B. Mangalmurti (Monday to Wednesday) (Thursday)</p> <p align="center">(Friday)</p>	<p align="center">(Whole Day)</p> <p align="center">(Whole Day)</p> <p align="center">(1st half)</p>	<p>Cr. Appeal (D.B.), Acq. Appeal (D.B.): - Orders, (including u/s 389 Cr. P.C), Admission & Hearing.</p> <p>Cr. Appeal (D.B.): - Hearing (on Bail).</p> <p>Cr. Appeal (D.B.) custody matters: - Hearing.</p> <p>Cr. Appeal (D.B.) custody matters: - Hearing.</p> <p>Cr. Appeal (D.B.): - Hearing (on Bail).</p> <p>Cr. Appeal (D.B.), Acq. Appeal (D.B.).</p> <p>Cr. Appeal (D.B.), Acq. Appeal (D.B.): - Orders, (including u/s 389 Cr. P.C), Admission & Hearing.</p> <p>Cr. Appl (D.B.): - Hearing (on Bail).</p> <p>Cr. Appl (D.B.) custody matters: - Hearing & Assigned matters.</p>
3	<p align="center">Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</p>	<p align="center">(Whole Day)</p>	<p>LPA (up to 2009) & F.A.: - Orders, Admission. WP-PIL(up to 2016) :- Orders.</p> <p>Company Appeal, W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev. :- Orders, Admission & Hearing.</p> <p>CAT matters, :- Orders, Admission, Hearing.</p> <p>LPA (up to 2009), F.A.: - Hearing & Assigned</p> <p>Cr. Appeal (D.B.) (up to 1995): - Hearing (on Bail).</p>

SINGLE BENCHES

1	Hon'ble Mr. Justice H.C. Mishra (Friday)	(2nd half)	A.C.(SB).: - Orders, Admission & Hearing Tied-up & Assigned matters.
2	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	All Arbitration matters, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals (SJ), Title Suits (arising out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :- Orders, Admission & Hearing. All matters related to Fodder Scam:- Orders, Adm. & Hearing as well as Tied-up & Assigned matters.
3	Hon'ble Mr. Justice S. Chandrashekhar (Monday to Friday) (Monday to Wednesday) (Thursday) (Friday)	(1st half) (2nd half) (2nd half) (2nd half)	WPC grouping (arising out of Suit matters):- Fresh Filing, Orders & Admission. WPS grouping (Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Order & Admission. WPS (Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Hearing. WPC grouping, Electricity matters:- Fresh Filing, Order, Adm. as well as Tied-up & Assigned matters. Cont.(C),CMP:-Orders & Adm.
4	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Friday)	(Whole day)	M. A.(Year 2016 onwards), C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders, Admission & Hearing as well as Tied up and Assigned matters.
5	Hon'ble Mr. Justice Pramath Patnaik (Monday to Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day)	WPS (except - Dismissal, Termination,Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Order & Adm.(up to 2015). WPS (except - Dismissal, Termination, Punishment Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (up to 2015):- Hearing. WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm.(up to 2015) as well as tied & assigned matters. Cont.(C),CMP:-Orders & Admission.

6	<p>Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Wednesday)</p> <p>(Thursday) (Friday)</p>	<p>(Whole day)</p> <p>(Whole day) (Whole day)</p>	<p>Cr. M. P., Tr. Pet.(Cr.): - Fresh Filing, Orders, Adm. & Stay matters. Cr. Rev.: - Fresh Filing, Orders & Adm.(2008 onwards). Cr. M. P., Cr. Rev.(2008 onwards) :- Hearing. Criminal Writ matters (2013 onwards):- Fresh Filing, Orders, Adm., Hearing & Stay matters P. C. Act except B.A.: - Orders, Adm., Hearing Stay matters as well as Tied up & Assigned matters.</p>
7	<p>Hon'ble Mr. Justice Ratnaker Bhengra (Friday)</p>	<p>(Whole day)</p>	<p>Cr. Appeal (S.J),(old): - Hearing as well as Tied up & Assigned matters.</p>
8	<p>Hon'ble Mr. Justice Ananda Sen (Monday to Thursday)</p> <p>(Friday)</p>	<p>(1st half)</p> <p>(2nd half)</p> <p>(Whole day)</p>	<p>B.A. matters:- Orders & Admission. WPC :- Fresh Filing (2016 – 2017) (except WPC-Suit matters). Criminal Writ matters (up to 2012):- Orders, Admissions, Hearing & Stay matters. Tied up & Assigned matters.</p>
9	<p>Hon'ble Mr. Justice Anant Bijay Singh (Monday to Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p>	<p>A. B. A.: - Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Adm. & Hearing. All Election petition:- Orders, Adm. & Hearing. A. B. A.: - Orders & Admission. Cr. Rev.(up to 2007), Acq. Appeal (SJ), :- Orders, Admission as well as Tied-up & Assigned matters.</p>
10	<p>Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Wednesday)</p> <p>(Thursday)</p> <p>(Friday)</p>	<p>(Whole day)</p> <p>(Whole day)</p> <p>(Whole day)</p>	<p>WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm. (2016 onwards). WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) (2016 onwards):- Admission & Hearing. WPS, (except - Dismissal, Termination,Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- Fresh Filing, Orders & Adm. (2016 onwards) as well as Tied-up & Assigned matters. Cont.(C), CMP:- Orders & Adm.</p>

11	Hon'ble Mr. Justice Rajesh Shankar (Monday & Tuesday) (Wednesday) (Thursday) (Friday)	(Whole day) (Whole day) (Whole day) (Whole day)	WPC (2018 onwards) & WPL:-Fresh Filing (except WPC- Suit matters). WPC (2016 onwards) & WPL:-Orders & Admission (except WPC - Suit matters). WPC (2013 onwards) & WPL:- Hearing. WPC (2016 onwards) & WPL:-Orders, Admission as well as Tied up and Assigned matters (except WPC - Suit matters).
12	Hon'ble Mr. Justice B.B. Mangalmurti (Friday)	(2 nd half)	Cr. Appeal (S.J),(old): - Hearing as well as Tied up & Assigned matters.
13	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Thursday) (Friday)	(Whole day) (Whole day)	Cr. Appeal (S.J), :- Orders, Admission & Hearing(2006 onwards). M. A., F. A. & S. A. (up to 2012):- Orders, Admission & Hearing. Cr. Appeal (S.J):- Orders, Admission & Hearing (2006 onwards) as well as Tied up & Assigned matters.
14	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	(Whole day)	M. A. . (Year 2013 to 2015), F. A., S.A. (2013 onwards):- Orders, Admission & Hearing.
15	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Friday)	(Whole day)	WPC (up to 2015):- Fresh Filing, Orders, Admission. (except WPC - Suit matters). WPC (up to 2012):- Hearing.
16	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	Cr. Appeal (S.J) (up to 2005) :- Hearing.

NOTE: - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANDA SEN.**

4. ALL MOTIONS WITH REGARD TO A. B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANT BIJAY SINGH.**